

Bill, 1978

[Shri P. Venkatasubbaiah]

was undoubtedly the effect of agitation in Assam. It appears, the militant and anti-social elements have taken advantage of the situation.

The Central Government has assured the State Government of all help and assistance in dealing with the situation. Army and para-Military forces have been rushed. Contingents were airlifted and have fanned out into the interior. According to the State Government, 715 persons have been taken into custody. The situation, however, continues to be tense and will have to be closely watched.

Sir, with your permission, I would like to convey the sympathies of this House to the bereaved families and to all those who have been victims of this violence.

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Sir..., (*Interruptions*).

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Undoubtedly, what has happened in Tripura is serious. I do not think... (*Interruptions*) Will you kindly listen to me? Undoubtedly, it is a serious matter and Members will like to express their views. But it is no use asking for clarifications now, Obviously... (*Interruptions*) I know, there are notices and motions, and I think you will be able to raise with the Chairman... (*Interruptions*).

SHRI JAGDISH PRASAD MATHUR: Only one clarification: that's all.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): It will be better if you ask tomorrow, because many Members will like to seek clarifications on this. If I permit you, I shall have to permit others also. You can approach the Chairman tomorrow.... (*Interruptions*) Now, the

Secretary-General will read out the Message from the Lok Sabha.

MESSAGE FROM THE LOK SABHA

The Smugglers and Foreign Exchange Manipulators Forfeiture of Property (Amendment) Bill, 1980.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Smugglers and Foreign Exchange Manipulators' Forfeiture of Property (Amendment) Bill, 1980, as passed by the Lok Sabha, at its sitting held on the 12th June, 1980."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): There is another Bill, the Visva-Bharati (Amendment) Bill, 1978, which is being referred to a Joint Select Committee. Will the House like to take it up and finish this off?... (*Interruptions*). If any Member has got objection then I am not asking for it.

SHRI LAL K. ADVANI (Gujarat) I may raise a point of order on that.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): The House is adjourned to re-assemble tomorrow at 11 A.M.

The House then adjourned at ten minutes past five of the clock till eleven of the clock on Friday, the 13th June, 1980.